

## File No. 25/02/2021-NCLT

## राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक—3, सी. जी. ओ. कम्पलैक्स, लोघी रोड़, 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 31<sup>st</sup> May 2021

## **ORDER**

Reference order of even no. dated 21.11.2017. In exercise of powers conferred on Hon'ble President, NCLT under rule 19 of National Company Law Tribunal Rules, 2016. The Hon'ble president is pleased to delegate the functions of Registrar for NCLT Ahmedabad.

BENCH	NAME	DESIGNATION
Ahmedabad	Dr. Sachiv Kumar	Joint Registrar

- 2. The officer shall carry out the functions of Registrar mentioned in rule 17 of the NCLT Rules, 2016, till he holds office in the NCLT Ahmedabad Bench or further orders whichever is earlier. This shall come into the force with effect from 1.6.2021.
- 3. This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Bairwa)

Registrar

## Copy to:

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad/ Jaipur/Cuttack/ Kochi/ Amaravati/ Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, ND.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 10. All Bar Councils.